

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item NO.208 – IA 840 of 2021
Item NO.209 – IA 30 of 2022
In
CP(IB) 397 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

M/s Abhinandan Multitrade Pvt Ltd & Anr
V/s
M/s KSL & Industries

.....Applicant

.....Respondent

Order delivered on 17/11/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

IA 840 of 2021, IA 30 of 2022

Due to paucity of time, as the Hon'ble Member (Judicial) and Hon'ble Member (Technical) are holding multiple Benches, re-Notify on 16.12.2022.

-sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**